

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/16	TP 102/17	For filing objections	433( e)	Lampo Computers Pvt. Ltd., Vs Mind Logicx Infratec Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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APARNA MADHUKAR  
KULKARNI

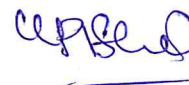
RESPONDENT



9742008101

Y.V. PRAKASH

Petitioner




9449258261

Counsel for petitioner is present. He is directed to comply the objections raised by the Registry. Counsel for respondent is also present. She has filed statement of objections. The counsel for respondent informed that the corporate debtor will get the matter compromised with the operational creditor.

For hearing and for reporting settlement, if any, list it on 16.11.2017.



MEMBER (J)



MEMBER (T)